NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 227/9//HDB/2017
NAME OF THE COMPANY	Gati Infrastructure Private Limited
NAME OF THE PETITIONER(S)	SEW & Prasad
NAME OF THE RESPONDENT(S)	Gati Infrastructure Private Limited
UNDER SECTION	Sec 9 Of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K SORESH KUMAR	Advedi	Lercehkuml agueril 395935772	ca lety

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bondary for P. VIKRAM	All vo cate for Religional at	vikram acula wchambex.com	

Heard Shri. K. Suresh Kumar, learned counsel for the petitioner and Mr. Nitish Bandary for P. Vikram, learned counsel for the respondent.

Post the case on 27.11.2017.

Member (Technical)

Member (Judicial)